

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/42/2017


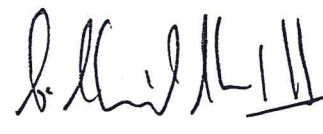
PETITION NUMBER : TCP/77/(IB)/2017

NAME OF THE PETITIONER(S) : METAL GEMS

NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. KAVITHA SURANA	Resolution Professional	
2.	G. AUTAM SINGH AKHIL AKBAR ALI	Counsel for Respondent	

ORDER

Ms. M. Kavitha Surana, RP in person present. Counsel for the Corporate Debtor also present. He is directed to file an affidavit to make compliance with the order dated 22.09.2017 and also provide documents to the RP on the next date of hearing for which she will send request by e-mail today. Put up on **27.11.2017 at 10.30 A.M.**

— sd —
MEMBER (JUDICIAL)

ghk